

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 642 of 2019**

**IN THE MATTER OF:**

**Mr. P.M. Mahendran**

**...Appellant**

**Versus**

**Tharuvai Ramachandran Ravichandran & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. R. Prabhakaran, Advocate.**

**For Respondent: Mr. Ajay Kohli and Ms. Priyanka Ghorawat**

**O R D E R**

**13.08.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 11<sup>th</sup> September, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/sk/